

13

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP NO 364/2007

in

OA NO. 2479/2004

New Delhi this the 12th day of December, 2007  
**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)**  
**Hon'ble Mrs. Neena Ranjan, Member (A)**

S.C. Bhalla,  
S/o late Shri K.L.Bhalla,  
R/o 37 D, Navyug Adarsh Apartments,  
F- Block, Vikaspuri, New Delhi-110

.. Applicant

(By Advocate Shri Prashant Khatana proxy for  
Shri L.R. Khatana )

**VERSUS**

1. Shri Badal. K.Das,  
Secretary to the Govt. of India,  
Ministry of Culture,  
Shastri Bhawan, New Delhi-110001
2. Shri S. Misra,  
Secretary to the Govt. of India,  
Department of Personnel & Training,  
North Block, New Delhi.

.. Respondents

(By Advocate Shri A.K.Bhardwaj )

**ORDER (ORAL)**

**( Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):**

It is submitted that there has been full compliance of the orders and learned counsel for respondents has handed over a copy of order dated 8.12.2007, which is taken on record. Now that order has already been passed, we think it will not be appropriate for us to continue the hearing of this CP. CP is closed. But leave is reserved to the applicant to move appropriately as may be advised. Respondents are discharged.

*Neena Ranjan*

( Mrs. Neena Ranjan )  
Member (A)

*M. Ramachandran*

( M. Ramachandran )  
Vice Chairman (J)

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